NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CA 41/2016 & 42/2016 IN T.C.P 13/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE PARTIES: M A N Industries (India) Limited V/s.
M A N Infraprojects Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

17 Adv. Meghna Myla

Row

For Petitioners

(Man Industries) India Ltel

Mr. fra sad Naix Legal representative

for Respondents

(Man Infraprojects ttd)

(Man Infraprojects ttd)

ORDER

CA 41/2016 & 42/2016 IN CP No.13/I&BP/NCLT/MB/MAH/2016

At request of the Petitioner Counsel, list this matter on 26.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)